major maritime users is essential for the convening of the Conference.

Telephone Booths to Blind Persons

3888. SHRI DHARAM PAL SINGH MALIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of blind persons allotted telephone booths (P.C.Os) in Delhi during the last three years;

(b) the number of blind persons on the waiting list for allotment of P.C.Os till date; and

(c) the time by which the waiting list is likely to be cleared?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Six blind persons were allotted telephone booths (P.C.Os) in Delhi during the last three Years.

(b) Seven blind persons are on the waiting list till date.

(c) The waiting list will be cleared on completion of the formalities by the six applicants. In one case the telephone will be given as soon as the space for booth is available.

[Translation]

Persons killed during Elections

3889. SHRI UPENDRA NATH VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of persons killed during the elections to the Tenth Lok Sabha and number of persons arrested in this regard;

(b) the number of persons arrested alongwith arms and ammunition in a bid to capture polling booths; and

(c) whether the Government propose to set-up special courts for speedy trial of persons arrested in connection with booth capturing?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c) The information is being obtained from all State Governments/Union Territory Administrations and will be laid on the Table of the House. [English]

Detention under NSA

3890. SHRI NURUL ISLAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons detained under National Security Act during the last two years in each State; State-wise and year-wise; and

(b) whether detention of people under NSA has helped to reduce violence in these States during that period?

THE MINISTER OF STATE IN THE MINISTRY. OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) A Statement is attached.

(b) "Public Order" is in the State list of the VII Schedule of the Constitution. It is thus, primarily, the responsibility of the State Governments to maintain law and order. Preventive detentions are made under the National Security Act, 1980 by the State Government Authorities, when considered necessary.

STATEMENT

Number of persons actually detained under the National Security Act, 1980 during the last two years i.e. 1989 and 1990 in each State, Statewise and yearwise

SI. No.	Name of the State/UT	No. of persons actually detained	
		1989	1990
1	2	3	4
1.	Andhra Pradesh	1	
2.	Assam	_	
3.	Bihar	14	20
4.	Gujarat	4	20 335
5.	Haryana		
6.	Himachal Pradesh		
7.	Karnataka	2	
8.	Madhya Pradesh	236	204
9.	Maharashtra	233	322
10.	Manipur	6	6
11.	Meghalaya		
12.	Nagaland		
13.	Orissa	21	11
14.	Punjab	35	23
15.	Rajasthan	23	6
16.	Tamil Nadu	13	59
17.	Tripura		1
18.	Uttar Pradesh	152	537
19.	Sikkim		-
20.	Goa	2	1

1		2	3	4
22. 23.	Mizoram Andaman & Chandigarh Delhi	Nicobar		 10
	Total		752	1535

Note: The National Security Act, 1980 is not applicable to Jammu & Kashmir. The State Governments of Kerala, Arunachal Pradesh, West Bengal and U.T. Administrations of Pondicherry, Lakshadweep, Dadra & Nagar Haveli have not invoked the provisions of the Act.

- indicates 'NIL'

[Translation]

Financial conditions regarding Teesta Barrage Project

3891. SHRI SUBRATA MUKHERJEE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government had agreed to provide financial assistance for the Teesta Barrage Project in West Bengal at the time of approval of the Project; and

(b) whether the financial conditions made between the Union Government and the Government of West Bengal relating to this Project have been fulfilled?

MINISTER OF WATER THE RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) While giving approval to the Teesta Barrage Project, the Planning Commission has not made any mention for providing financial Irrigation assistance. projects are planned, financed and executed by the Governments from their own State resources as per inter se priority. The Central Assistance to the States is given in the form of block grants and loans and are not tied to any project or sector of development.

[English]

Facilities to Extra Departmental Agents

3892. PROF. PREM DHUMAL: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 538 on August 9, 1990 and state:

(a) whether the grant of pro-rata wages, increase in the amount of exgratia gratuity, and extension of the Group Insurance Scheme to Extra Departmental Agents have been implemented by the Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No. Sir.

(b) and (c) The matter relating to grant of pro-rata wages, etc., is still under examination by the Government.

[Translation]

Minimata Major Irrigation Project

3893. SHRI BHAWANI LAL VERMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the construction work on the Minimata Major Irrigation Project in Madhya Pradesh started;

(b) if so, since when, the initial estimated cost, present estimated cost and irrigation potential of the project;

(c) whether the World Bank has agreed to provide financial assistance for the project;

(d) if so, the details thereof; and

(e) the present position of the Project and the time by which it is likely to be completed?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARN SHUKLA): (a) to (e) A statement giving details of Minimata (Hasdeo Bango) Major Irrigation Project of Madhya Pradesh is attached.

STATEMENT

Details of Minimata (Hasdeo Bango) Major Irrigation Project of Madhya Pradesh

Construction work on Minimata (Hasdeo Bango) Major Irrigation Project was started in 1977. The project was approved in 1980.

Initial approved estimated cost of the project was Rs. 115.30 crores. Present estimated cost as per Annual Plan 1991-92 of the State Government is Rs. 692.88 crores and irrigation potential of the project is 3,92,000 hecteres.

Hasdeo Bango Project (Minimata) was included in the World Bank Aided M.P. Major Irrigation Project (CR.